



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
NIRVACHAN SADAN
अशोक रोड, नई दिल्ली - 110 001
ASHOKA ROAD, NEW DELHI - 110 001

No- 437/BR-LA/2015

Dated: 1st November, 2015

NOTICE

Whereas, the General Election to the Legislative Assembly of Bihar has been announced by the Election Commission on 9th September, 2015, vide its press release number ECI/PN/53/2015 dated 9th September, 2015 and the provisions of Model Code of Conduct have come into force from that date as per Para 25 of the said press release; and

Whereas, Sub Para (1), (2) and(3) of Para 1 of the Model Code of Conduct, inter alia, provides that criticism of other parties or their workers based on unverified allegations or distortion shall be avoided..... ; and

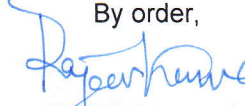
Whereas, the Commission has received a report from CEO Bihar, vide his letter dated 31st October, 2015 (copy enclosed) that you have made following statement on 29th October, 2015, while addressing an election meeting in Benipatti AC within Madhubani district :-

.....“प्लान बी इनका क्या है, एक हिन्दुस्तानी से दूसरे हिन्दुस्तानी को लड़ाओ। जहाँ भी जाते हैं, यू.पी. में, महाराष्ट्र में, हरियाणा में जहाँ भी इनका चुनाव होता है, इनकी सेना जाती है वहाँ पर हिन्दू को मुसलमान से लड़ाते हैं”..... ; and

Whereas, the Commission is, prima facie, of the opinion that by making the aforesaid statement, you have violated the above said provision of the Model Code of Conduct;

Now, therefore, the Commission gives you an opportunity to explain your position in making the above said statement on or before 3.00pm of 4th November 2015 (Wednesday), failing which the ECI shall take a decision without any further reference to you.

To,
Shri Rahul Gandhi,
Vice President, INC
Delhi

By order,

(R.K. Srivastava)
Principal Secretary